

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:35

ANSWERED ON:01.03.2005

INDO-PAKISTAN CRICKET SERIES

Choudhary Smt. Anuradha;Khan Shri Mohammad Tahir;Nedurumalli Janardhana Reddy Shri ;Singh Shri Mohan

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether there has been a dispute recently over the venues of the cricket series proposed to be held between India and Pakistan;
- (b) if so, the details thereof and the reasons therefor;
- (c) the objections raised by the Pakistan Cricket Board Authorities in this regard; and
- (d) the remedial/corrective steps taken or proposed to be taken by the Government thereon?

**Answer**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

- (a) No details about any dispute about venues have been shared by the Board of Control for Cricket in India (BCCI) with the Government.
- (b) However, as reported in the media, there were different perceptions of India and Pakistan Boards about the venues. The final list of venues has been received from the BCCI by the Government and the matter has been settled mutually by both the Boards.
- (c) As the matter has been settled between the Cricket Boards of both countries, there are no objections at present.
- (d) Does not arise in view of (c) above.